

Priority Movement

1191. Thakur Jugal Kishore Sinha: Will the Minister of Railways be pleased to state the basis on which priorities are allotted to various goods for transit over Indian Railways?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): The position briefly is as follows:

Owing to the present inadequacy of rail transport capacity to meet all the demands currently, its rationing, in the larger interest of the overall economy of the country, is necessary and to this end, under the powers vested in the Central Government under Section 27-A of the Indian Railways Act of 1890, a General Order applicable to all Railways is in force prescribing priority to the general range of traffic suitably grouped for the purpose. There are five groups falling under items 'A' to 'E' the inter group priority being in the descending order with item 'A' enjoying the top-most priority. A copy of the General Order in force is attached. [See Appendix XI, annexure No. 33]. Under item 'E', commodity quotas are also fixed separately for each of the Railways. In special cases of urgency and importance *ad hoc* priority orders are also issued.

Fair Wage Clause

1192. Thakur Jugal Kishore Sinha: Will the Minister of Labour be pleased to state how far the Fair Wage Clause in the Central Public Works Department contracts is working?

The Minister of Labour (Shri Khan-dubhai Desai): The Fair Wage Clause provided in the Central Public Works Department contracts has been working satisfactorily. It ensures the labour a fair wage rate and reduces delay in the payment of wages.

Uniform of Postal Employees

1193. Shri G. L. Chaudhary: Will the Minister of Communications be pleased to state under what circumstances the Postal employees in Bombay discarded the Uniform, when they were on duty.

The Deputy Minister of Communications (Shri Raj Bahadur): The P. & T. staff in Bombay Circle attended their duties on 25th August, 1955 without their proper uniforms as a protest against the delay in supply of uniforms this year. The supply of uniforms has been delayed due to the delay in supply of khadi cloth consequent upon the change in policy of supplying uniforms of mill made cloth to that of uniforms made of khadi cloth. It may be

added that in the past there were also certain delays due to a variety of causes.

Employment Exchange

1194. Shri N. B. Chowdhury: Will the Minister of Labour be pleased to state:

(a) the number of retrenched Class I and Class II Gazetted and Commissioned Officers who have registered themselves with the Employment Exchanges; and

(b) the number of them provided with employment?

The Minister of Labour (Shri Khan-dubhai Desai): (a) 687.

(b) Ninety-one.

ट्रेन सचिव

११९५. श्री पी० एल० बाबूपाल : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि सरकार दिल्ली और जोधपुर के बीच एक मेल ट्रेन चलाने का विचार करती है ;

(ख) क्या यह भी सच है कि दिल्ली और बीकानेर के बीच चौबीस घंटे में केवल एक अप ट्रेन और एक डाउन ट्रेन चलती है ;

(ग) क्या दिल्ली और बीकानेर के बीच एक और मेल ट्रेन चलाने के सम्बन्ध में अभी हाल में कोई अभ्यावेदन प्राप्त हुआ है ; और

(घ) यदि हां, तो इस विषय में क्या निर्णय किया गया है ?

रेलवे तथा परिवहन मंत्री के लिये सचिव (श्री शाहनवाज खां) : (क) जी नहीं ।

(ख) जी हां ।

(ग) जी हां ।

(घ) यह बात ठीक है कि दिल्ली और बीकानेर के बीच एक और गाड़ी चलाने की जरूरत है, लेकिन डिब्बे और इंजन की कमी के कारण अभी नयी गाड़ी चलाना संभव